

[Translation]

Rate of Electricity in Delhi

3645. SHRI RAJVEER SINGH : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) the rate at which electricity charges have been increased by the New Delhi Municipal Committee and the date from which it has been made effective;

(b) whether the reading of the electric consumption in Government residential accommodation under NDMC is being taken each month;

(c) if not, the reasons why the electricity bills are inflated on the basis of meter reading taken after two or four months showing consumptions at higher slabs instead of actual monthly reading

which would have been at a lower slab; and

(d) the corrective steps taken or being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : The requisite details are given in the attached statement.

(b) to (d) The electricity bills are issued by the NDMC to its consumers on monthly reading basis. In the case of any delay in taking the meter reading etc. due to unforeseen circumstances, the consumer is charged on proportionate consumption basis. Any specific case of over-billing etc. brought to the notice of the NDMC is rectified.

STATEMENT

Statement showing the revised electricity tariff of the NDMC with effect from 1.3.91

Sl. No.	Category	Pre-revised tariff (paise per Unit)	Revised tariff (w.e.f. 1.3.91) (paise per unit)
1.	Domestic (light, fan, power)		
	First 100 units	29	42
	next 100 units	34	52
	next 100 units	77	152
	above 300 units	77	202
2.	Domestic (Power)	77	202
3.	Commercial (upto 100 KW)	92	153
4.	Commercial		
	Concessional (below 100 KW) for eligible charitable & religious bodies		
	first 100 units	29	78
	above 100 units	34	139
5.	Concessional commercial (100 KW & above) for eligible charitable & religious institutions	53+10%	139+10%
6.	Concessional Commercial: (below 100 KW) for eligible Small Scale Industrial Units	78	128
7.	Commercial (100 KW & above) LT	185 p.+10%	244 p.+10%
8.	Commercial (HT)	185	244

[English]

Modernisation of Jabalpur Station

3646. SHRI SHRAVAN KUMAR PATEL : Will the Minister of RAILWAYS be pleased to state :

(a) the amount sanctioned for the development of Jabalpur railway station

as a model station during the last three years, year-wise and 1991-92; and

(b) the details of work completed and still to be undertaken there?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) and (b) A statement is attached.

STATEMENT

(a) Amounts sanctioned for the Jabalpur Model Station during the last three years and for the year 1991-92 are as under :

Year	Amount in lakh of Rs.
1988-89	4.60
1989-90	21.58
1990-91	34.71
1991-92	10.30
	Total
	71.19

(b) The details of works completed, in progress and yet to be taken up are as under :—

(1) Works completed/in progress

Sl. No.	Name of Work	Cost (Rs. in lakh)
1.	Provision of modern type furniture, large size electronic indicator boards and SPTC machine for issue of tickets.	2.52
2.	Providing kotah stone flooring for platforms and waiting hall.	1.94
3.	Improvements to lavatories and bath-rooms of 2nd class general and ladies waiting hall, waiting rooms.	0.70
4.	Extension of booking-cum-reservation office on city side.	1.42
5.	Improvements to doors and windows of station building by providing aluminium doors and windows.	3.00
6.	Provision of mosaic tiles flooring and modern furniture in S.S. and other offices.	1.50
7.	Provision of rest shelter for licensed porters.	1.50
8.	Provision of C.C. TVs 15 Nos.	1.98
9.	Provision of water cooler in reservation office.	0.80
10.	Expansion of circulating area by dismantling existing service building and quarters. Provision of boundary wall, widening and asphaltting of approach roads. Provision of parking places, traffic lanes, sodium vapour lamps in circulating area, planting of flowering and shady trees etc.	19.38
11.	(a) Additions and alterations to existing building to provide 1 double bedded non AC and 1 double bedded AC delux retiring rooms and caretaker room.	4.40
	(b) proposed 4 double bedded and 3 Nos. 4 bedded Janta Retiring rooms.	39.50
12.	Extension of cover over platform No. 1	15.00
13.	Extension of Up and Dn. platform and provision of cover over platform No. 2 and 3.	21.32
14.	Provision of washable apron on platform No. 1 and 2	40.00
15.	Extension of 2nd class waiting hall of main building and provision of 1st class waiting room in the existing building.	10.00
16.	Provision of water coolers on Up and Dn. platform.	2.50
(2) Works yet to be taken up		
17.	Extension of existing foot over bridge on Delhi end to the circulating area on west side and platform No. 2 and 3 to platform No. 1.	11.09
18.	Improvement to cycle/scooter stand on city side.	5.00
19.	Extension of parcel office building.	5.00
20.	Provision of 4 latrine seats on platform No. 1 and 4 latrines, 4 bathrooms on platform No. 2 and 3.	2.00
21.	Provision of refreshment stalls on platform No. 3	0.80
22.	Provision of latrine in city side booking office.	0.15
23.	Improvements to lighting arrangements by providing additional sodium vapour lamps in concourse, platform etc.	4.00
24.	Provision of urinals on platform and waiting halls.	0.50
25.	Provision of water taps on platform and concourse.	0.03